

**STATEMENT II**

*Concurrent evaluation of IRDP (3rd Round) Families Crossing the Poverty Line*

<i>State/U.T.</i>	<i>Poverty Line of Rs. 6,400.00</i>
1 Andhra Pradesh . . . . .	23.41
2 Arunachal Pradesh . . . . .	24.50
3 Assam . . . . .	39.05
4 Bihar . . . . .	42.63
5 Goa . . . . .	10.53
6 Gujarat . . . . .	18.65
7 Haryana . . . . .	10.00
8 Himachal Pradesh . . . . .	36.67
9 Jammu & Kashmir . . . . .	51.09
10 Karnataka . . . . .	5.59
11 Kerala . . . . .	27.96
12 Madhya Pradesh . . . . .	10.57
13 Maharashtra . . . . .	23.83
14 Manipur . . . . .	31.82
15 Meghalaya . . . . .	13.92
16 Mizoram . . . . .	57.67
17 Nagaland . . . . .	45.00
18 Orissa . . . . .	11.54
19 Punjab . . . . .	43.28
20 Rajasthan . . . . .	38.58
21 Sikkim . . . . .	20.00
22 Tamil Nadu . . . . .	12.37
23 Tripura . . . . .	31.67
24 Uttar Pradesh . . . . .	39.28
25 West Bengal . . . . .	18.27
26 A. & N. Islands . . . . .	85.00
27 Chandigarh . . . . .	50.00
28 Dadra & Nagar Haveli . . . . .	10.00
29 Delhi . . . . .	50.00
30 Lakshadweep . . . . .	50.00
31 Pondicherry . . . . .	10.00
<b>All India . . . . .</b>	<b>27.81</b>

**Uniform Price for Levy Sugar**

2135. SHRI RAJVEER SINGH:  
SHRI ANKUSHRAO RAO-  
SAHEB TOPE:

Will the Minister of FOOD be pleased to state:

(a) whether the Government have fixed different prices for sugar for distribution in rural and urban areas on the basis of a dual price policy;

(b) if so, the reasons therefor;

(c) whether the Government propose to have uniform price for levy sugar;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) No, Sir. Levy sugar is distributed through the Public Distribution System at a uniform retail issue price throughout India.

(b) to (e) Do not arise.

**Role of Private Sector**

2136. SHRI RAMCHANDRA VEERAPPA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government propose to favour the role of private sector in the country's economy;

(b) if so, the details thereof;

(c) whether in such a reorientation of the policies, the private sector is proposed to be given its due share; and

(d) if so, the time by which a decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) to (d) India has traditionally followed a mixed economy where both the public sector and the private sector have their assigned roles. The private sector will have its due share in the country's future plans. Its role in the economy is reflected in the Industrial Policy Resolution, 1956, the industrial policy statement placed before Parliament on 24th July, 1991 and other policy statements of the Government.

### Visit of Japanese Delegation

2137. DR. C. SILVERA: Will the PRIME MINISTER be pleased to state:

(a) whether a high level Japanese delegation had visited India during July, 1991;

(b) if so, whether discussions on Japanese investment in industries in India were held;

(c) if so, the details thereof;

(d) whether any modalities for such investment have since been finalised; and

(e) if so, the details thereof and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (e) A Japanese delegation led by Mr. Eme Yamashita, Chairman, Japanese Section, Japan-India Standing Committees, visited India to attend the 14th Meeting of the Standing Committee of the India-Japan Business Co-operation Committee, held in New Delhi on 23-24 July, 1991. It is reported that during the meeting the business delegates from both the countries reviewed trends in Japanese investment in India and opportunities for fresh investments.

Some members of the delegation also called on the Finance Minister, Minister of State for Industry and Minister of State for Commerce. During the meetings the Japanese side was apprised of the approach of the Government of India to encourage Japanese investment in India. The need for the induction of high technology from Japan into India and identifying new initiatives to promote greater economic co-operation between the two countries was also stressed.

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[Translation]

### Production of Films on Great Personalities

2138. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

The time by which a telefilm on the life of Sardar Vallabhbhai Patel will be produced and released?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): Doordarshan had telecast films on the life of Sardar Vallabhbhai Patel produced by Films Division and also by the Government of Gujarat from time to time. A special programme on the life and works of Sardar Patel was telecast on 12th July, 1991 in commemoration of conferment of Bharat Ratna on Sardar Patel posthumously. Films Division is likely to produce a documentary film on Sardar Vallabhbhai Patel. Doordarshan has, however, no proposal at present to commission a telefilm on the life of Sardar Vallabhbhai Patel.

[English]

### Ginger Processing Centre in Kerala

2139. SHRI K. MURALEEDHARAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government propose to set up a ginger processing unit in Wynad District of Kerala; and